

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT) No.96 of 2018

IN THE MATTER OF:

**Karnataka Film Chamber of Commerce
(KFCC) & Anr.**

...Appellant

Versus

Competition Commission of India & Anr.

...Respondents

For Appellant:

**Ms. Aakanksha Kaul and Shri Manek Singh,
Advocates**

For Respondents:

Shri Mayank Bansal, Advocate (CCI – R-1)

With

Compensation Application No.02 of 2019

IN THE MATTER OF:

G. Krishna Murthy

...Appellant

Versus

Karnataka Film Chamber of Commerce & Ors.

...Respondents

For Appellant:

**Shri Aniruddha Deshmukh, Shri Siddharth Nath
and Shri Aditya Kumar, Advocates**

For Respondents:

**Ms. Aakanksha Kaul and Shri Manek Singh,
Advocates**

ORDER

09.01.2020 At request of both sides, the matter is adjourned to 5th February, 2020 for hearing.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

[V.P. Singh]
Member (Technical)

/rs/md